

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **25.04.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : L & T Finance Ltd.
Vs
C T Ramanathan Infrastructure Pvt. Ltd.

MAIN PETITION NUMBER :TCP/233/IB/2017

(IA/MA) APPLICATION NUMBERS

IA/995(CHE)/2024

ORDER

Present: Shri. C.J. Satish, Ld. Counsel for the Applicant/Liquidator.

This application has been filed to take on record the 20th Progress Report for the quarter ended 31.03.2024.

It is stated that four applications are pending before this Tribunal which are listed on 07.05.2024.

The extended timeline is 09.09.2024.

The report is taken on record subject to all just exceptions.

IA is **disposed of**.

Sd/-

**VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)**

Sd/-

**SANJIV JAIN
MEMBER (JUDICIAL)**

vs